

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

TP/MP/ 98 of 2019 [CP(IB) 501 of 2019]

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2020

Name of the Company:

Shobit Ram Shah & Ors

v/s

Sai Prakash Properties Ddevelopment Ltd

Section:

7 of the Insolvency and Bankruptcy Code

ORDER

Learned Counsel Ms. Natasha Dhruvan Shah appeared for the Financial
Creditor.

No one appeared for the Corporate Debtor.

Matter stands adjourned for further hearing on 17.07.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 10th day of July, 2020.

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